

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.414
IA/4003/ND/2021IA/5742/ND/2021IA/5849/ND/2021
IB/800/ND/2020

IN THE MATTER OF:

TCI Express Ltd	...	Applicant
Versus		
Turtle Book Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	: Mr. Rajesh Ramnani, RP
For ex-Director	: Mr. Saurabh Kalia, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV